

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No. 55 of 1998.

Tuesday, this the 13th day of January, 1998.

CORAM :

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN
HON'BLE MR S K GHOSAL, ADMINISTRATIVE MEMBER

R Shaiju
Shaiju Bhavan
Attukal
Chullimannur P.O.
Nedumangadu .. Applicat

By Advocate Mr Thomas Mathew

Vs.

1. Sub Divisional Inspector of Post Offices Nedummangadu
2. Chief Post Master General Kerala, Trivandrum
3. Union of India represented by its Secretary Department of Posts New Delhi .. Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 13.1.1998, the Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN :

The applicant who has applied for the selection and appointment as Extra Departmental Delivery Agent, Paluvally Branch Post Office has filed this application for a declaration that he is entitled to be considered for selection and appointment though his name is not sponsored by the Employment Exchange and for a direction to the respondents to consider his application, with due weightage for his past service.

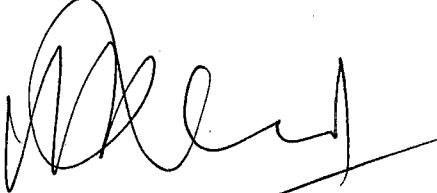
2. When the matter came up for hearing, learned counsel for applicant states that the applicant would confine his claim for consideration of his candidature without being sponsored by the Employment Exchange.

3. Learned counsel for respondents, in view of the ruling of the Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, AP Vs KBN Visweswara Rao & Ors. 1996 (6) SCC 216 states that the respondents would consider the candidature of the applicant also though his name may not be sponsored by the Employment Exchange.

4. In the light of what is stated above, we dispose of the application with a direction to the respondents to consider the candidature of the applicant for selection and appointment of Extra Departmental Delivery Agent, Paluvally Branch Post Office though his name may not be sponsored by the Employment Exchange. No costs.

Dated, the 13th January, 1998.


SK GHOSAL
ADMINISTRATIVE MEMBER


AV HARIDASAN
VICE CHAIRMAN

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